NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 15/111/2010 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 1.08.2016

NAME OF THE COMPANY:

Sh. Sanjiv Bhavani & Ors.

V/s.

M/s. Infotechics India Ltd. & ors.

SECTION OF THE COMPANIES ACT: 111

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

2. ASH KAR TAMAN

] PETITIONERS

ORDER

Learned counsels for the petitioner states that pleading are complete and the matter be listed for arguments. The Respondent if so desires may join proceedings.

List for arguments on 1.9.2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA) MEMBER (T)

Dated: 01/08/2016

(Vidya)